

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-07-2024 AT 10:30 AM**

CP(IB) No. 399/9/HDB/2022

AND

Rst App (IBC) 06/2024 in CP(IB) No. 399/9/HDB/2022

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Vikash Kumar Keshan representing
Keshan Trading Corporation

...Operational Creditor

AND

OM Dhar Engineering Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Rst App (IBC) 06/2024

Learned PCS Mr Tapasvilal Deora, for applicant present physically.

Learned Counsel Mr Venkata Nagaraju, for Respondent present through Video Conference.

Matter passed over.

Matter called again. Heard both sides. For filing written submissions two weeks' time granted. Matter adjourned to 19.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)